

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2576
ANSWERED ON:13.03.2013
FAKE ENROLMENT
Jindal Shri Naveen

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether a large number of fake enrolments of students have been reported in the Government schools across the country;
- (b) if so, the number of such cases reported during the last three years and the current year, State-wise and year-wise and the Government's reaction thereto;
- (c) whether there is any proposal to conduct any pilots to explore alternative methods of education funding by the Government including vouchers, direct cash-transfers, etc.;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to prevent fake enrolments in future and for removal of the present fake enrolments?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a)&(b):No State/UT government has reported fake enrolments in government schools in the last 3 years.

(c)&(d): No, Madam. The Right of Children to Free and Compulsory Education (RTE) Act, 2009 mandates free and compulsory education for all children in the age group of 6-14 years in a neighbourhood school, for which norms and standards have also been specified.

(e): As per the RTE Act, 2009 each school has a School Management Committee, of which 75% members are parents. The increased parental and community involvement is expected to improve the functioning of the schools and introduce greater transparency and public scrutiny.